

Title: Introduction of the Representation of the People (Amendment) Bill, 2005. (Amendment of Section 8).

**17.03** <sup>1/2</sup> hrs.

**REPRESENTATION OF THE PEOPLE (AMENDMENT) BILL, \*2005**

**(Amendment of section 8)**

SHRI MOHAN SINGH (DEORIA): I beg to move for leave to introduce a Bill further to amend the Representation of the People Act, 1951.

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill further to amend the Representation of the People Act, 1951."

*The motion was adopted.*

SHRI MOHAN SINGH : I introduce the Bill.

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\*\* Introduced with the Recommendation of the President.